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Title: Regarding Action Taken Report on the recommendations of Ranganath Mishra Committee.

SHRI BASU DEB ACHARIA (BANKURA): Mr. Chairman, the Government of India had constituted a Committee under the Chairmanship of Justice Ranganath Mishra to examine the issue of providing reservation to the minorities. Ranganath Mishra Committee submitted its report and because of our persistent demand, the report was laid on the Table of the House on the last day of the Winter Session of 2009. It was for the first time that a report of a Committee was presented to the House, without any Action Taken Report. After the lapse of more than one year, the Action Taken Report on the recommendations of the Ranganath Mishra Committee has not been laid on the Table of the House.

This Committee has recommended to provide reservation to the minorities, those who are socially, educationally and economically backward because under the Constitution, reservation cannot be given on the basis of religion.

Hence, the Committee recommended that 10 per cent reservation should be provided to the minority communities. The Government of West Bengal is the only Government, which has not only taken a decision, but they are providing one crore and forty lakh OBC certificates to Muslim minorities and 10 per cent reservation is being provided to the Muslim minorities as well as other minorities.

I demand that as the Committee was constituted by the Government of India during the United Progressive Alliance (UPA-I) regime, the Government should come forward with the Action Taken Report to inform the House about the action that has been taken by the Government of India in regard to the recommendations of Justice Ranganath Mishra Committee. Thank you, Sir.

DR. RAM CHANDRA DOME (BOLPUR): Sir, I would like to associate myself with the issue raised by Shri Basu Deb Acharia.

SHRI BANSA GOPAL CHOWDHURY (ASANSOL): Sir; I would like to associate myself with the issue raised by Shri Basu Deb Acharia.

SK. SAIDUL HAQUE (BARDHMAN-DURGAPUR): Sir, I would like to associate myself with the issue raised by Shri Basu Deb Acharia.

DR. RAM CHANDRA DOME : Sir, the Government should respond on this important issue.

MR. CHAIRMAN: Nothing will go on record.

*(Interruptions) â€¢ **

SHRI BASU DEB ACHARIA : Sir, the Minister is here. He should respond to it. ...(*Interruptions*) How long will we have to wait for the Action Taken Report on the recommendations of the Ranganath Mishra Committee? ...(*Interruptions*)

MR. CHAIRMAN: Please sit down.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : How long will we have to wait for it? ...(*Interruptions*)

